

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM**

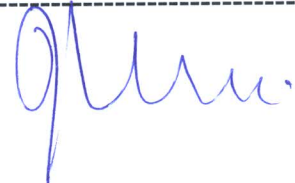
**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CA/ 1/2016

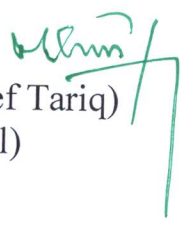
NAME OF THE PETITIONER(S) : Purushothaman Mooliyil Payyan

UNDER SECTION : 441

S.No.	Name (in Capital)	Represented by	Signature
1	R. KANNAN for. PURUSHOTHAMAN	R. KANNAN	

ORDER

Counsel for the applicant present. He has submitted that he has already made a suitable representation before the Government for consideration of the issue relating to hardships of the company. The Administrative Ministry is seized of the matter. Therefore, he prays time. At request time is enlarged. Put up on **15.02.2017 at 10.30 A.M.**


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)